

आयकर अपीलीय अधिकरण  
मुंबई पीठ "एस एम सी" , मुंबई  
IN THE INCOME TAX APPELLATE TRIBUNAL  
MUMBAI BENCH "SMC", MUMBAI  
श्री विकास अवस्थी, न्यायिक सदस्य के समक्ष  
BEFORE SHRI VIKAS AWASTHY, JUDICIAL MEMBER  
आअसं. 5813/मुं/2019 (नि.व.2015-16)  
ITA NO.5813/MUM/2019 (A.Y.2015-16)

Mr. Rajen H. Gada,  
701, Plot No.49, Krishna Kunj,  
Road No.9, V.A. Oza Marg,  
Matunga, Central Railway,  
Mumbai - 400 019  
PAN: ACWPG 1958R

..... अपीलार्थी /Appellant

बनाम Vs.

Income Tax Officer, Ward-16(3)(3),  
Aaykar Bhavan, M.K. Road,  
Mumbai - 400 020

..... प्रतिवादी/Respondent

अपीलार्थी द्वारा/ Appellant by : Sh. Poojan Mehta

प्रतिवादी द्वारा/Respondent by : Sh. Sushil Kumar Mishra

सुनवाई की तिथि/ Date of hearing : 01/04/2021

घोषणा की तिथि/ Date of pronouncement : 01/04/2021

आदेश/ ORDER

**PER VIKAS AWASTHY, J.M:**

This appeal by the assessee is directed against the order of Commissioner of Income Tax (Appeals)-7, Mumbai (in short 'the CIT(A)') dated 24/07/2019 for the assessment years 2015-16.

2. A letter dated 31/03/2021 has been received from the Chartered Accountants of the assessee, stating that the assessee has opted for 'Vivad Se

Vishwas Scheme, 2020'(in short 'VSVS'). The declaration filed under VSVS has been accepted, hence, the assessee want to withdraw the appeal.

3. Sh. Sushil Kumar Mishra representing the Department stated that the Department has no objection if the assessee wants to withdraw appeal to avail the benefit of 'VSVS'.

4. A perusal of above letter shows that the assessee's declaration under VSVS for the impugned assessment year has been accepted and the Designated Authority has issued Form-3. In view of above, the appeal by assessee is dismissed as withdrawn.

5. In the result, appeal by assessee is dismissed as withdrawn.

Order pronounced in the open court on Thursday, the 01<sup>st</sup> day of April, 2021.

**Sd./-**

(VIKAS AWASTHY)

न्यायिक सदस्य/JUDICIAL MEMBER

मुंबई/Mumbai, दिनांक/Dated: 01/04/2021

Vm, Sr. PS (O/S)

**प्रतिलिपि अग्रेषितCopy of the Order forwarded to :**

1. अपीलार्थी/The Appellant ,
2. प्रतिवादी/ The Respondent.
3. आयकर आयुक्त(अ)/ The CIT(A)-
4. आयकर आयुक्त CIT
5. विभागीय प्रतिनिधि, आय.अपी.अधि., मुंबई/DR, ITAT,  
Mumbai
6. गार्ड फाइल/Guard file.

//True Copy//

BY ORDER,

(Dy./Asstt. Registrar)  
**ITAT, Mumbai**